NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO CA(CAA)-47(PB)/2017
CA NO.

CORAM: **PRESENT: CHIEF JUSTICE M. M. KUMAR**
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE COMPANY : Tolexo Online Pvt. Ltd.
And
Indiamart Intermesh Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ms Swati Sumbly, Advs			
2.	Ms Aanchal Dutta, Advs		Applicant Company	

ORDER

On the request made by the Learned Counsel for the petitioner, hearing is deferred to 05.5.2017.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
26.4.2017